

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 1081 OF 2006

JALADHAR MONDAL

Appellant (s)

VERSUS

STATE OF WEST BENGAL

Respondent(s)

(With office report)

Date: 18/05/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASOK KUMAR GANGULY
HON'BLE MR. JUSTICE DEEPAK VERMA
(VACATION BENCH)

For Appellant(s) Mr. Sakesh Kumar, Adv. (A.C.)

For Respondent(s) Mr. Avijit Bhattacharjee, Adv.
Mrs. Sarbani Kar, Adv.

UPON hearing counsel the Court made the following
O R D E R

When the matter is taken up for hearing, learned Amicus Curiae submits that the copy of the depositions in this case is not supplied to him. Office is directed to make copies of the depositions and supply the same to the learned Amicus Curiae. Office will also prepare copies for the Court.

List on 23th May, 2011.

[Charanjeet Kaur]
Court Master

[Renu Diwan]
Court Master